NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No.62/560(6)/NCLT/AHM/2017(New) C.P. No. 9/560(6)/NCLT/AHM/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.08.2017</u>

Name of the Company:

Praveen Kumar Bohra

V/s.

Registrar of Companies & Ors.

Section of the Companies Act: <u>Sections 560(6) of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
	•		PETITIONER	
1	NATASHA SUTARIA	ADV.	TO THE TOTAL	Dutasha

Learned Advocate Ms. Natasha Sutaria present for Petitioner. None present for Respondents.

Matter is suo moto reopened since Intervening application which is pending in this matter before the Hon'ble High Court of Madhya Pradesh, Jabalpur Bench has not been re-numbered after transfer to this Tribunal.

Registry is directed to renumber the Intervening application.

Petitioner is directed to issue notice to the Intervener and file proof of service.

List the matter on 06.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of August, 2017.